(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	26224869	2	23755000	46.97	0	0	2469869	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	4	2714324	0	0	0.00	0	0	2714324	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	37009572	1	26820867	53.03	0	0	10188705	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		7	65948765	3	50575867	100.00	0	0	15372898	

Name of the Corporate Debtor: GOLI VADA PAV PRIVATE LIMITED; Date of Commencement of CIRP: 05-09-2023; List of Creditors as on: 26-09-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number: